| Annexure - 1 | | | | | | | | | | | | | | | |
|---|------------------------|-----------------------------------|---------------------------|----------------|-----------------------------|------------------------------|--|--|------------------------|--------------------------|-------------------------------|-----------------------------|---------------------------------|---------------------------------------|-----------------|
| Nan | me of Corporate debtor | HAMBRO TECH INDIA PRIVATE LIMITED | | | | Date of Commencement of CIRP | | | | 06/12/2022 | | List of Cre | editors as on | 10/02/2023 | |
| List of secured financial creditors belonging to any class of creditors | | | | | | | | | | | | | | | |
| Amo | | | | | | | | | | | | | | | Amount in Rs |
| |) Name of Creditor | Identification No | Details of Claim Received | | Details of claim admitted | | | | | | | | | | |
| SI.No | | | | | | | | | | | | Amount of any mutual | | | |
| | | | Date of receipt | Amount claimed | Amount of claim admitted | | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % of voting share in CoC | Amount of Contingent Claim | dues, that may be setoff | Amount of Claim not admitted | Amount of claim under verification | Remarks, if any |
| 1 Punjab National Bank | | | 23/12/2022 | 8726982.42 | 8726982.42 | secured | Refer Note : 1 | Personal Guarantee of Directors & covered under CGTMSE | N | 100% | Nil | NIL | NIL | NIL | NIL |
| Sastra Division South Delh | | ni | | | | | | | | | | | | | |
| | Bhikaji Cama Place | | | | | | | | | | | | | | |
| | South Delhi -110066 | | | | | | | | | | | | | | |

Note No: 1

sanction against

Primary Security CC Loan of Rs 40 Lacs Hypothecation of Raw Materail , WIP & Finished covered under Goods

Secondary Security Colleteral Nil but CTGMSE

b) Term Loan 45 Lacs

Machinery installed at company's premises worth CTGMSE Rs 160.40 Lacs

Hypothecation of Plant & Colleteral Nil but covered under